

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

CUTTACK, DATED THE 8TH OF MAY, 2020

In reference to the "Orissa High Court e-Filing & Video Conferencing Scheme, 2020", it is hereby intimated to all concerned that w.e.f 09.05.2020 learned Advocates / Parties who opt for filing Petition / Application etc. through email as per aforementioned Scheme, shall do so by sending such Petition / Application in the manner prescribed by the said Scheme to email ID efiling-od-hc@gov.in instead of sending the same to email id efilingohc@gmail.com .

It is further intimated that Petition / Application etc. sent to email ID efilingohc@gmail.com **shall not be acted upon.**

The above arrangement shall come into force w.e.f. 09.05.2020.

By Order

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8/5/2020
Registrar General

Memo No. 4976(6) Dated 08.05.2020

Copy Forwarded to -

1. Advocate General, Odisha, Cuttack
2. Secretary, High Court Bar Association, Odisha, Cuttack
3. All Officers of the Court
4. Addl Registrar cum Principal Secretary to Hon'ble the Acting Chief Justice
5. All Sr. Secretaries/Secretaries to Hon'ble Judges
6. The Technical Director, NIC, OHC

D.S. 8.5.2020
Central Project Coordinator